

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Additional District and Sessions Judge - V
Before: Sri Kamlesh Chandra Mishra
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/1063/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 28-01-2022
2	Anticipatory Bail/1282/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 28-01-2022
3	Excise Act/574/2019	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
4	Excise Act/423/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
5	Excise Act/444/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
6	Excise Act/445/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
7	Excise Act/458/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
8	Excise Act/462/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
9	Excise Act/498/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
10	Excise Act/506/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
11	Excise Act/515/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
12	Excise Act/518/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
13	Excise Act/1003/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
14	Excise Act/1004/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
15	Excise Act/1007/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
16	Excise Act/1010/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
17	Excise Act/1012/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
18	Excise Act/1013/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
19	Excise Act/27/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
20	Excise Act/402/2019	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :25-04-2022
21	Excise Act/741/2019	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :25-04-2022
22	Excise Act/155/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :25-04-2022
23	Excise Act/187/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :25-04-2022
24	Excise Act/392/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :25-04-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Excise Act/34/2018	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :02-03-2022
26	Excise Act/155/2018	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :02-03-2022
27	Excise Act/606/2019	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :03-03-2022
28	Excise Act/163/2020	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :03-03-2022
29	Excise Act/223/2020	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :04-03-2022
30	SESSION CASE/1901/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :27-04-2022
31	SESSION CASE/223/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :26-04-2022
32	SESSION CASE/28/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :27-04-2022
33	Excise Act/65/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
34	TITLE APPEAL/23/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :31-03-2022
35	Excise Act/388/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
36	Excise Act/728/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
37	Excise Act/785/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
38	Excise Act/129/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-04-2022
39	Excise Act/334/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-04-2022
40	Excise Act/448/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :05-04-2022
41	Excise Act/455/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022
42	Excise Act/209/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022
43	Excise Act/1114/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022
44	Anticipatory Bail/503/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-03-2022
45	Anticipatory Bail/1087/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-03-2022
46	Anticipatory Bail/1135/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-03-2022
47	Regular Bail/774/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
48	Regular Bail/812/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022

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S.No.	Case No.	Purpose of Proceedings	Next/Disposal Date
49	Anticipatory Bail/1265/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
50	Regular Bail/866/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
51	Anticipatory Bail/1375/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
52	Regular Bail (Excise Act)/121/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
53	Regular Bail (Excise Act)/122/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-02-2022
54	Regular Bail (Excise Act)/123/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
55	Regular Bail (Excise Act)/125/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
56	SESSION CASE/1636/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :26-04-2022
57	SESSION CASE/244/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :26-04-2022
58	SESSION CASE/72/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :26-04-2022
59	Excise Act/595/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-02-2022
60	SESSION CASE/208/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :26-04-2022
61	Excise Act/310/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-04-2022
62	Excise Act/460/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-04-2022
63	SESSION CASE/199/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :27-04-2022

No. of Cases Heard	63
No. of Cases listed	63
No. of Witness Examined	
No. of Cases Disposed	2
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

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Presiding Officer